

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 35/(MAH)/2015
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE PARTIES:

M/s. Jhaveri Flexo India Limited
V/s.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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Order

CP. No. 35/74(2)/CLB/MB/MAH/2015

For the Petitioner side is called absent, since this matter is coming first time before the NCLT, this Bench hereby directs the Registry to send notice to the Petitioner intimating next date of hearing enabling them to appear on the next date of hearing.

List this matter for hearing on 25.11.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)